In the National Company Law Tribunal, New Delhi Registrar

CP No. 213/2016

SECTION OF THE COMPANIES ACT: 391 & 394

In the matter of:

M/s. Hanuman Buildwell Pvt. Ltd. Petitioner

Order deliver on 22.08.2017

Coram: Shiv Ram Bairwa, Registrar

:

For the Petitioner (s) :

Shri Mohinder Kumar Gupta, Advocate

For Regional Director

Shri Manish Raj, Company Prosecutor

For official Liquidator

None Appeared

ORDER

The report of Regional Director has been filed on 9.6.2017. The counsel for the petitioner filed reply to the RD report on 27.7.2017.

Today, the counsel for the petitioner has filed affidavits of transferor and transferee companies in compliance of the directions of Hon'ble High Court of Delhi. The counsel for the petitioner has also filed certificate of Statutory Auditor as per section 230 (7) of Companies Act, 2013.

List the matter before the Hon'ble Principal Bench on 01.09.2017.

(Shiv Ram Bairwa) Registrar